

ITEM NO.26

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR SH. ATUL M. KURHEKAR

Criminal Appeal No(s). 696/2023

SITA RAM

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

IA No. 199470/2022 - EXEMPTION FROM FILING O.T.
IA No. 144171/2022 - EXEMPTION FROM FILING O.T.
IA No. 199469/2022 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

Date : 21-04-2023 These matters were called on for hearing today.

For Appellant(s)

Mr. Uday Prakash, Adv.
Mr. Uday Prakash Yadav, Adv.
Mr. Chander Shekher Malhotra, Adv.
Mr. Ramjee Pandey, AOR

For Respondent(s)

Ms. Mukti Singh, AOR
Mr. Sunil Kumar Singh, Adv.

UPON hearing the counsel, the Court made the following
O R D E R

Await certificate of service from the High Court in
respect of the sole respondent.

Original records have not been received from the High
Court and Trial Court. D.O. letter be issued for certificate
of service and original records.

Ld. Advocate-on-record, Ms. Mukti Singh submits that she
is appearing for the respondent through caveat. Registry to
verify the same and update the records.

List again on 7.7.2023.

ATUL M. KURHEKAR
Registrar